NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

India Ener-Gen Pvt. Ltd.

V/s.

D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 CA Shaphath for the respondent Shapha
2 nov. Minal Dedica Advicator for Petitioner

1/6 Malvi Ranchodolas
2 to. (1

Adjunered by Consent to 19/12/2017

<u>ORDER</u>

CP No. 1355/I&BP/NCLT/MB/MAH/2017

Counsel for both parties are present.

For the parties having reported that their claims are almost likely to be settled, at their request, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)